

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 259/TT/2013

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member**

Date of Order : 29.6.2015

In the matter of:

Determination of transmission tariff in respect of 400 kV single Circuit Kolaghat-Baripada transmission line (portion owned by WBSETCL) and 220 kV single Circuit Santaldih-Chandil transmission line (portion owned by WBSETCL) for the period 1.4.2011 to 31.3.2014 as per the Central Electricity Regulatory Commission's order dated 14.3.2012 in Petition No.15/Suo-Motu/2012, for inclusion in POC Transmission charges in accordance with Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

And in the matter of:

West Bengal State Electricity Transmission Company Limited (WBSETCL)
Block-D, Sector-II
Bidhannagar, Kolkatta- 7000 091

.....**Petitioner**

ORDER

West Bengal State Electricity Transmission Company Limited (WBSETCL) filed the instant petition seeking approval of the annual transmission charges of 400 kV S/C Kolaghat-Baripada transmission line and 220 kV S/C Santaldih-Chandil Transmission line (portion owned by WBSETCL) (hereinafter referred to as "transmission assets") under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter "2009 Tariff Regulations"). The transmission charges for the said assets was granted vide order dated 8.6.2015.



2. While working out the YTC of each configuration of line in order dated 8.6.2015, the ratio of 400 kV D/C Quad Moose was inadvertently considered instead of 400 kV D/C Twin Moose. This error is sought to be rectified in this order in exercise of the power conferred under Regulation 103 A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2009.

3. Accordingly, paras 20 to 25 of our order dated 8.6.2015 is corrected and shall stand modified as under:-

“20. Accordingly, on the basis of the line length in ckt. km and the ARR approved by the State Commission for the years 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14 and POC cost data for the respective years, YTC for the instant transmission assets for the period 1.7.2011 to 31.3.2012 and for the years 2012-13 and 2013-14 have been calculated as given below:-

For year 2011-12:

21. Total ARR approved by the State Commission for 2011-12 is ₹7,25,91,51,000.00.

(Amount in ₹)

S. No	Asset	For entire system (WB)		
		Line Length (Ckt. km)	YTC (Per ckt. km)	YTC
1	400 kV D/C (TM)	787.000	11,08,793.33	87,26,24,285.82
2	400 kV S/C	759.000	15,03,712.80	1,14,13,18,018.15
3	220 kV D/C	1,739.200	6,02,497.72	1,04,78,64,039.44
4	220 kV S/C	697.000	7,49,324.90	52,22,79,454.54



5	132 kV D/C	3,759.916	4,73,391.07	1,77,99,10,650.42
6	132 kV S/C	3,283.457	5,77,182.69	1,89,51,54,551.64
				7,25,91,51,000.00

For year 2012-13:

22. Total ARR approved by the State Commission for entire system (WB) for 2012-13 is ₹8,37,57,38,000.00.

(Amount in ₹)

S. No	Asset	Line Length (Ckt. km)	YTC (Per ckt. km)	YTC
1	400 kV D/C (TM)	787.00	12,27,961.81	96,64,05,942.25
2	400 kV S/C	767.10	16,86,694.68	1,29,38,63,492.53
3	220 kV D/C	1,739.20	6,79,084.91	1,18,10,64,483.42
4	220 kV S/C	777.800	8,29,324.94	64,50,48,938.27
5	132 kV D/C	3813.716	5,30,848.09	2,02,45,03,852.73
6	132 kV S/C	3489.557	6,49,036.91	2,26,48,51,290.81
				8,37,57,38,000.00

For year 2013-14:

23. Total ARR approved by the State Commission for 2013-14 is ₹9,61,82,54,000.00.

(Amount in ₹)

S. No	Asset	For entire system (WB)		
		Line Length (Ckt. km)	YTC (Per ckt. km)	YTC
1	400 kV D/C (TM)	787.000	1494363.68	1,17,60,64,213.09
2	400 kV S/C	857.700	1994012.88	1,71,02,64,847.76
3	220 kV D/C	1812.400	703634.43	1,27,52,67,041.49
4	220 kV S/C	1029.400	866364.22	89,18,35,325.11
5	132 kV D/C	3884.516	554656.46	2,15,45,71,879.65
6	132 kV S/C	3505.357	687590.65	2,41,02,50,692.90
				9,61,82,54,000.00

YTC of the instant transmission lines:-

24. YTC per ckt km for 220 kV S/C and 400 kV S/C lines considered for WBSETCL lines is as given below:-

(Amount in ₹)			
Transmission Line	2011-12	2012-13	2013-14
400 kV S/C	15,03,712.80	16,86,694.68	19,94,012.88
220 kV S/C	7,49,324.90	8,29,324.94	8,66,364.22

25. YTC of two transmission lines calculated on the methodology discussed above is as given below:-

(Amount in ₹)					
Sl. No.	Transmission Line	Line Length (Ckt km)	2011-12*	2012-13	2013-14
1	400 kV S/C Kolaghat - Baripada transmission line	128.615	1450,50,017	2169,34,237	2564,59,967
2	220 kV S/C Santaldih - Chandil Transmission line	73.9	415,31,333	612,87,113	640,24,316
Total			1865,81,349	2782,21,350	3204,84,282

*YTC for 9 months has been taken as per Sharing Regulations, 2010 which came into force from 1.7.2011.”

4. All other terms contained in order dated 8.6.2015 in Petition No. 259/TT/2013 remains unaltered.

sd/-
(A. K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson